

Ministry of Corporate Affairs
(Vigilance Section)
Property Return for the year 2012
(As on 1.1.2013)

- 1. Name of the Officer : N.K. BHOLA
- 2. Service to which belong : Indian Corporate Law Service
- 3. Present Post held : Regional Director (North Eastern Region), Guwahati at Shillong.
- 4. Present Pay : Rs. 62760/- (Rs. 52,760 + 10,000—Grade Pay) in Pay Band: Rs. 37,400—67,000 + GP—Rs. 10,000
- 5. Office : O/o Regional Director (NER), Guwahati at Shillong

Property Details

- 6. Description of the Property:
- 7. Precise location (full address):
- 8. Area of land in case of landed property:
- 9. Nature of land (state whether residential/ Agricultural etc.):
- 10. Extent of interest:
- 11. If not in own name, state in whose name and relationship with Government servant:.
- 12. Date of acquisition:
- 13. How acquired? (Whether by purchase, lease, mortgage, inheritance, gift or otherwise, Name, address, connection with Govt. servant and other details of person from whom acquired etc. be given):
- 14. Value of the property (see Note below):

As per Annexure 'A'

15. Particulars of sanction of prescribed authority, if any: Ministry letter No. 29011/30/2001/Vig dt. 13.7.2004

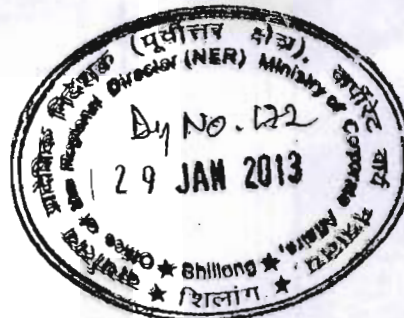
16. Total annual income from the property: *Rs. 69500 (app) (own share) in r/o property at Sl.No.3 of Annexure 'A' received/ receivable in 2012-13*

17. Any other details:

NK

(N.K. BHOLA)
Regional Director (NER)

Date: *28/1/2013*
Place: Shillong



ANNEXURE-'A'

ANNEXURE 'A' REFERRED TO IN PROPERTY RETURN OF SHRI N.K. BHOLA, REGIONAL DIRECTOR (NER) FOR THE YEAR 2013 (AS ON 01.01.2013)

Sl. No.	Description of Property	Precise location (full address)	Area of land case of property	Nature of land (residential/agricultural)	Extent of interest	If not in own name, state in whose name & relationship with Govt. servant	Date of acquisition	How acquired? (Whether by purchase, lease, mortgage, inheritance, gift or otherwise. Name, address, connection with Govt. servant & other details of person from whom acquired etc. be given)	Value of property (Rs/lakhs) approx.
1.	House	F-4, Alpha-II, Greater Noida	00 sq. mtr.	Residential	Ownership	Own name	July, 1992	Land purchased from Greater Noida Authority & house constructed in 2002	5.25
2.	House	F-3, Alpha-II, Greater Noida	00 sq. mtr.	-do-	-do-	Wife's name	April, 2002	Through Will of her Father	5.80
3.	Flat	F-1/6C, Hari Nagar, N. Delhi	Ind hand lat	-do-	-do-	Own name jily with wife	Feb., 1995	Purchased from Ms. Vibha & Mr. DB Khandelwal	4.70
4.	Residential Plot	I-86, Sagar Pur (W), New Delhi	10 + 13.33 sq. yds.	-do-	-do-	Own name 80 sq. yds & 40 sq. yds jointly with my two brothers	May, 1997	Through Will of my Father	-

Note: (i) Property at Sl. No. 4 sold off during 2010-11 and proceeds thereof utilized to part finance the purchase of another property. The intimation dated 30.11.2010 about this is pending in Ministry for being taken on record.
(ii) Present market values of above properties not ascertained.

NK BHOLA
(NK BHOLA)